

in the grades of Superintendent, Assistant Statistician and Regional Officer. The quota of Scheduled Castes in these grades is complete.

SHRI B. K. GAIKWAD: May I know Sir, whether the Directorate ever tried to complete the quota fixed by the Government for the Scheduled Castes and Tribes?

SHRI DINESH SINGH: Yes, Sir. I have mentioned that we try to fill them. Some people who appeared for interview did not join. We also wrote to the Scheduled Castes Federation and gave advertisements in Delhi papers.

SHRI B. K. GAIKWAD: Are Government aware that there are duly qualified Scheduled Caste candidates available on the list and in spite of that, they are not promoted?

SHRI DINESH SINGH: Sir, as I said, the case of promotion is entirely different. This is a case of recruitment. There is no reservation in case of promotions.

SHRI B. K. GAIKWAD: Are the Government aware that Shri L. L. Kothari was only a B. Sc., but he had been promoted as the Statistical Investigator in 1958, superseding a most highly qualified person like Shri Nitya Nand, who is a B.A. LL.B. and a Diploma holder in statistics and an M. A. in economics?

SHRI DINESH SINGH: We know nothing about it. If the hon. Member has any complaint to make, he can let us know the details and we shall examine them.

MR. CHAIRMAN: It is not possible for the Minister to go into the details of all the promotions. And he has also drawn a distinction between promotion and recruitment. If you want any enquiry to be made about any particular case, you can write to them.

SHRI NIREN GHOSH: On what basis are the promotions made? Is it on the basis of seniority or qualification or what?

SHRI JAWAHARLAL NEHRU: Chiefly on merit, I hope.

LAWLESSNESS CREATED ON BORDER AREAS IN U. P. BY NEPAL ARMED CONSTABULARY

***335. SHRI FARIDUL HAQ ANSARI:** Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Nepal Armed Constabulary has created a state of lawlessness and terror among people of border areas of Gorakhpur and Basti districts of Uttar Pradesh; and

(b) if so, what steps Government have taken for the protection and safety of those people?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) A few instances of violation of Indian territory by Nepalese Police and harassment of Indian nationals have come to the notice of the Government of India.

(b) The Government of Uttar Pradesh have taken necessary measures for the protection and safety of the people.

SHRI FARIDUL HAQ ANSARI: How many times have this armed constabulary indulged in looting and beating of the people in these villages?

SHRI DINESH SINGH: About twelve cases of violation of the territory adjoining U. P. have been reported and in about seven of these cases I think our nationals were involved.

DELHI HOSTEL SLUM

***336. SHRI FARIDUL HAQ ANSARI:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state: